

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.190/BB/2017	-	For hearing	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

22 DEVIKA
SATHYANARAYANA
9600698482

Offshore Holdings
Pvt. Ltd.

[Signature]

ORDER

PCS for Petitioner Company is present. Heard PCS. She has filed synopsis.
List it for orders on 16/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)